

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE
(PC ACT (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

In super-session of all earlier orders, the following Committees are hereby re-constituted at Rouse Avenue District Court Complex, New Delhi, consisting of the following Judicial Officers/Members, with immediate effect:-

| S.No | Name of Committee | Name of the Judicial Officer/Member | Designated As |
|------|--|---|--------------------|
| 1 | Building Maintenance & Space Allocation Committee | Principal District & Sessions Judge-cum-Special Judge(PC Act)(CBI) | Chairperson |
| | | Sh. Rajesh Kumar Goel, Spl. Judge (PC Act) (CBI) | Member |
| | | Sh. Harjyot Singh Bhalla, Presiding Officer, Labour Court | Member |
| | | CMM | Member |
| | | ACMM-01 | Member |
| | | ACMM-02-cum-ACJ | Member |
| 2 | Computer Committee | Sh. Satish Kumar Arora, Spl. Judge (PC Act) (CBI) | Chairperson |
| | | Sh. Jay Thareja, Spl. Judge (PC Act) (ACB) | Member |
| | | Ms. Bhavna Kalia, Presiding Officer, Labour Court | Member |
| | | CMM | Member |
| | | ACMM-01 | Member |
| 3 | Library and Study Circle Committee | Ms. Geetanjali Goel, Spl. Judge (PC Act) (CBI) | Chairperson |
| | | Sh. Mohd. Farrukh, Spl. Judge (PC Act) (CBI) | Member |
| | | Sh. Anil Antil, Spl. Judge (PC Act) (CBI) | Member |
| | | ACMM-04 | Member |
| 4 | Security, Fire Safety and Disaster Management Committee | Sh. Manoj Kumar Nagpal, Spl. Judge (PC Act) (CBI) | Chairperson |
| | | Sh. Raghubir Singh, Spl. Judge (PC Act) (CBI) | Member |
| | | Sh. Sanjay Khanagwal, Spl. Judge (PC Act) (CBI) | Member |
| | | CMM | Member |
| | | ACMM-02-cum-ACJ | Member |
| 5 | Grievance Redressal Committee | Sh. Ashwani Kumar Sarpal, Spl. Judge (PC Act)(CBI) | Chairperson |
| | | Sh. Rajesh Kumar Goel, Spl. Judge(PC Act)(CBI) | Member |
| | | Ms. Deepali Sharma, Spl. Judge(PC Act)(ACB) | Member |
| | | ACMM-01 | Member |
| | | ACMM-02-cum-ACJ | Member |

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| 6 | Hospitality, Protocol, Farewell and Event Committee | Sh. Ashwani Kumar Sarpal, Spl. Judge (PC Act)(CBI) | Chairperson |
| | | Sh. Manoj Kumar, Spl. Judge (PC Act)(CBI) | Member |
| | | Sh. Gorakh Nath Pandey, Presiding Officer, Labour Court | Member |
| | | Ms. Sunena Sharma, Spl. Judge (PC Act) (CBI) | Member |
| | | Ms. Deepali Sharma, Spl. Judge (PC Act) (ACB) | Member |
| | | Sh. Sumit Dass, Presiding Officer, Labour Court | Member |
| | | Ms. Manisha Tripathy, Presiding Officer, Labour Court | Member |
| | | CMM | Member |
| | | ACMM-01 | Member |
| | | ACMM-02-cum-ACJ | Member |
| 7 | Committee to monitor/observe the reasons of delay of cases pending for more than 2 years | Ms. Anam Rais Khan, MM (NI Act), New Delhi | Member |
| | | Sh. Satish Kumar Arora, Spl. Judge (PC Act) (CBI) | Chairperson |
| | | Sh. Jay Thareja, Spl. Judge (PC Act)(ACB) | Member |
| | | CMM | Member |

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.

Bhandard
(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge-
cum-Spl. Judge(PC-Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.

No. Committee/Gaz./RACC/Gaz./2023/ 18223C-18313C Dated, Delhi the 12.09.2023
Copy forwarded digitally for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
 2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
- Copy forwarded digitally for information and necessary action to :-

1. All the Judicial Officers, Rouse Avenue District Court Complex, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Deputy Commissioner of Police, Central, Darya Ganj, New Delhi.
5. The Website Committee, Tis Hazari Court, Delhi.
6. All Branch In-charges, RACC, New Delhi.
7. The In-charge, Computer Branch, RADC, New Delhi for uploading on the official website
8. The PS to undersigned.
9. All the concerned.
10. The Executive Engineer(Civil), PWD, RACC, New Delhi.
11. The Executive Engineer(Electrical), PWD, RACC, New Delhi.
12. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
13. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.

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